

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.451/KB/2017

Present:1. Hon'ble Member (J) Shri Jinan K.R
2. Hon'ble Member (J) Shri M.B Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th June 2018, 10:30 A.M

Name of the Company		Parasar Chatterjee -Vs-Classic Cuisine Pvt.Ltd.	
Under Section		241/242	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1)	Patika Paban Bishwal (Adv)	} Petitioner	Alok Chandhuri 8/6/18
2)	Alok Chandhuri (Adv)		
1)	Rahul Anady Adv	} Adv. for R2	Rahul Anady 8/6/18

ORDER

Ld. Counsel for the petitioner and respondent no. 2 is present.

Ld. Counsel appearing for the respondent no. 2 filed written submissions. It is recorded.

For further consideration list it on 10/08/2018.

Sd

(M.B. Gosavi)
Member (J)

Sd

(Jinan K.R.)
Member(J)